

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 22.01.2019 (TUESDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 02 of 2019 in Transfer Original Petition (AT) (MRTP) No. 05 of 2017	Dr. (Mrs.) Manjeet Kaur Monga Vs. Mr. K. L. Suneja & Anr.	Mayank Wadhwa	Aditya Narain
2.	Comp. App. (AT) (Ins) No. 255-256 of 2018	Punit Garg Vs. Ericsson India Pvt. Ltd. &Anr. With	Mahesh Agarwal	Praveen Mittal (R-1)
3.	Comp. App. (AT) (Ins) No. 257-258 of 2018	Satish Seth Vs. Ericsson India Pvt. Ltd. &Anr. With	Mahesh Agarwal	Praveen Mittal (R-1)
4.	Comp. App. (AT) (Ins) No. 259-260 of 2018	Suresh MadihallyRangachar Vs. Ericsson India Pvt. Ltd. &Anr.	Mahesh Agarwal	Praveen Mittal (R-1)
5.	Comp. App. (AT) (Ins) No. 570 of 2018	Anmol Tekriwal Vs. M.N. Auxichem & Anr.	Ahamed Faud Faizi	Ankit Sareen-R1 Amol Vyas-R2
6.	Comp. App. (AT) (Ins) No. 705 of 2018	Pankaj Sharma Vs. D4N Technologies Pvt. Ltd., through RP	Abhishek Kumar	K. Malhotra (R-RP)
7.	Comp. App. (AT) (Ins) No. 764 of 2018	Atithi Narendra Patel & Anr. Vs. Dipco Pvt. Ltd.	Nitin Mishra	Anusuya Salwan
8.	Comp. App. (AT) (Ins) No. 08 of 2019	Liberty House Group Pte. Ltd. Vs. ARGL Ltd. & Anr.	Prachi Johri	Ananya Ghosh (RP), Shantanu Chaturvedi
9.	Comp. App. (AT) (Ins) No. 35 of 2019	Anil Kumar Tulsiani Vs. Rakesh Kumar Gupta & Anr.	Jitender Chaudhary	Mayank Goel-R1&2 Abhishek Anand-IRP

For Admission (Fresh Cases)

10.	Comp. App. (AT) No. 406 of 2018	Tech Vulcan Solutions India Pvt. Ltd. & Ors. Vs. Ajay Kumar Jain & Anr.	Sumit Kr. Saxena	
11.	Comp. App. (AT) (Ins) No. 66 of 2019	Ravi Mahajan. Vs. Jalesh Kumar Grover & Ors.	Anannya Ghosh	

12.	Comp. App. (AT) (Ins) No. 67 of 2019	Garodia Automobiles Pvt Ltd. Vs. Impact Event Management & Anr.	Ankit Rajgarhia	
13.	Comp. App. (AT) (Ins) No. 68 of 2019	B.Prashanth Hegde. Vs. State Bank of India	M.Theepa	
14.	Comp. App. (AT) (Ins) No. 69 of 2019	Kumar Dutta, Proprietor K.D Trading Vs. Simplex infrastructure Ltd.	Anmol Saxena	
15.	Comp. App. (AT) (Ins) No. 70 of 2019	Fazal Bashir Jamal Vs. IVL Finance Ltd.	Sumit Shukla	
16.	Comp. App. (AT) (Ins) No. 71 of 2019	Lalit Chatnani Vs. SPE Films India Pvt Ltd Through its Interim Resolution Professional Mr.Aditya Agrawal & Anr.	Bishwajit Dubey	
17.	Comp. App. (AT) (Ins) No. 72 of 2019	S.S. Natural Resources Pvt. Ltd. Vs. Orissa Metaliks Pvt. Ltd. & Ors.	Pratiksha Sharma	
18.	Contempt Case (AT) No. 03 of 2019 in Comp. App. (AT) No. 99 of 2018	HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Anil D. Ambani & Ors.	Sanyam Saxena	

For Admission (After Notice)

19.	Comp. App. (AT) (Ins) No. 646 of 2018 & I.A. No. 1809 of 2018	Ranvir Ranjit Vs Vijay R Vakharia & Ors	Rohini Musa	Amrita Sanghi (R1- 7) Vikas Mehta-R8, Madhusmita Bora (R9)
20.	Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	Avishek Gupta
21.	Comp. App. (AT) (Ins) No. 435 of 2018	Pushti Impex Vs. Shree Satyanarayan Industrial Suppliers Pvt. Ltd.	AnkurSinghal	S.S. Karkera
22.	Comp. App. (AT) (Ins) No. 625 of 2018	Punit Tyagi Vs. Agarwal Sanitations & Anr.	Ranjit Khatri	N.K. Agrawal
23.	Comp. App (AT) (Ins) No. 627 of 2018	V. Chiranjiv & Co. Vs. Wiltan Telmag (India) Pvt. Ltd.	Arunav Patnaik	Somya Yadav
24.	Comp. App. (AT) (Ins) No. 726 of 2018	Asha Goyal Vs. Pharma Traders Pvt Ltd	Nivedita R. Sarda	
25.	Comp. App. (AT) (Ins) No. 757 of 2018	R. Anil Bafna Vs. Madhu Desikan & Ors.	Ashwin Kumar D.S.	

26.	Comp. App. (AT) (Ins) No. 768 of 2018	Jungheinrich Lift Truck India Pvt.Ltd Vs. United Cold Chain & Food Processing Ltd.	Rahul Sahasrabuddhe-CS	
27.	Comp. App. (AT) (Ins) No. 777 of 2018	International Asset Reconstruction Company Pvt. Ltd. Vs. Paramount Mills Pvt. Ltd.	Chitranshul A. Sinha	
28.	Comp. App. (AT) (Ins) No. 784 of 2018	Arokiasamy Joseb Raj Vs. Venakataramanarao Nagarajan & Ors.	SC Das	Rajesh Kumar-R(1-3)
29.	Comp. App. (AT) (Ins) No. 798 of 2018	Santosh Shinde Vs. Fairmacs Shipping and Transport Services Pvt. Ltd. & Anr. with	Sameer Abhyankar	Shashwat Patnaik-R1
30.	Comp. App. (AT) (Ins) No. 46 of 2019	Santosh Shinde Vs. Fairmacs Shipping and Transport Services.	Sameer Abhyankar	
31.	Comp. App. (AT) No. 394 of 2018	Medeor Hospitals Ltd V/s Registrar of Companies,NCT, Delhi & Haryana	Pankaj Yadav	
32.	Comp. App. (AT) No. 414 of 2018	Shri Madan Lal Food Products Pvt. Ltd. Vs. Union of India, through Ministry of Corporate Affairs & Anr.	Himanshu Harbola	
33.	Contempt Case (AT) No. 14 of 2018 in Comp. App. (AT) No. 99 of 2018	HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Reliance Infratel Limited & Ors.	Sanyam Saxena	Shallay Bhasin
34.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission Of India & Ors	Hrishikesh Baruah	Rajdipa Behura-R1 Deeksha Manchanda (R2-4)

For Hearing (Part Heard)

35.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal
36.	Competition App. (AT) No. 52 of 2018	Parsoli Motors Works Pvt. Ltd. Vs. BMW India Pvt. Ltd. & Ors.	Arvind Kumar Gupta	Diwakar Maheshwari-R1 Pratishtha Vijj-R2

12.00 noon**For Hearing**

37.	Comp. App. (AT) (Ins) No. 588 of 2018	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal &Ors. with	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
38.	Comp. App. (AT) (Ins) No. 589 of 2018	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. &Ors.	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar

02:00 PM**For Hearing**

39.	Comp. App. (AT) (Ins) No. 699 of 2018 Part Heard	RMS Employees Welfare Trust Vs. Anil Goel	CS Sanyam Goel	Akshay Goel, Sanyam Seth
40.	Competition Appeal (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. CCI &Ors. With	Amar Ramani Jatin Kumar	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
41.	Competition Appeal (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI &Anr. with	AnubhavMardikar	Ankit Jam
42.	Competition Appeal (AT) No. 26 of 2017	Punjab Transport Co. &Anr. Vs. Competition Commission of India &Anr. With	Arunava Mukherjee	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
43.	Competition Appeal (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With	T. SundarRamanathan	Dushyant K Mahant (R-1) UddyamMukherjee (R-2)
44.	Competition Appeal (AT) No. 28 of 2017	KanhhaiyalalKhandelwal VS. CCI &Anr. With	T. SundarRamanathan	AnupamSanghi (R-1) UddyamMukherjee (R-2)
45.	Competition Appeal (AT) No. 29 of 2017	KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI &Anr. With	T. SundarRamanathan	AnupamSanghi (R- 1) Uddyam Mukherjee (R-2)
46.	Competition Appeal (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India &Anr. With	NakulMohta	Arjun Krishnan (R- 1) Uddyam Mukherjee (R-2)
47.	Competition Appeal (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr. With	Ankita Chaudhary Rathi	Arjun Krishnan (R- 1) UddyamMukherjee (R-2)
48.	Competition Appeal (AT) No. 36 of 2017	Khandelwal Earth Movers &Anr. Vs. CCI &Anr. With	Johnson Subba	Arjun Krishnan (R- 1) UddyamMukherjee (R-2)

49.	Competition Appeal (AT) No. 37 of 2017	Bimal Kumar Khandelwal&Anr. Vs. CCI &Anr. with	Johnson Subba	Uddyam Mukherjee (R-2)
50.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. &Anr. Vs. CCI &Anr.	Jaspreet Singh Rai	

Note: Court will rise at 3:00 PM.

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By Order
-sd/-

Registrar